

rupees. However, recently India has agreed to meet the entire pledge in terms of commodities.

(c) The World Food Programme (WFP) has provided assistance to India to the tune of about 358.9 million dollars for 53 projects, of which 17 are presently in operation in various States. As the assistance is provided for the Projects, which may be in operation in one or more than one State, the statement showing the assistance for the various Projects in different states is laid on the Table of the House. [Placed in Library. See No. LT-1476/80].

Long term lease of Forest Areas in Andaman and Nicobar Islands

1846. SHRI K. RAMAMURTHY: Will the Minister of AGRICULTURE be pleased to state:

(a) the persons and companies that have taken long term lease of forest areas in Andaman and Nicobar Islands;

(b) whether large forest areas have been leased out to persons belonging to the small scale sector of match industry in Sivakasi, Tamil Nadu; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): The information is being collected and will be laid on the Table of the Lok Sabha.

Housing Schemes for Lakshadweep

1847. SHRI P. M. SAYEED: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether uptill now not a single centrally sponsored housing scheme for weaker sections has been introduced in the Union Territory of Lakshadweep;

(b) if so, whether the Ministry in the central sector upto the end of

December, 1979 sanctioned 32298 houses under various housing schemes for construction under the subsidised housing schemes for plantation and industrial workers;

(c) whether schemes for loans assistance to the weaker sections of the people were also not introduced in the union territory of Lakshadweep;

(d) if so, the main reasons therefor;

(e) whether any central scheme for housing will be made available to the weaker sections in the Union territory during the current year and also in Sixth Five Year Plan; and

(f) how many Union Territories were not provided any such schemes so far?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Presently, my Ministry has only one Central Sector Housing Scheme, namely the Subsidised Housing Scheme for Plantation Workers, which is not applicable in the Union Territory of Lakshadweep.

(b) Under the Subsidised Housing Scheme for Plantation Workers, the number of houses sanctioned upto 31-12-79 was 32258 (and not 32298).

(c) In Lakshadweep, two schemes are in operation for setting up houses for weaker sections of people. The first scheme is Village Housing Project (Loan) Scheme for which Rs. 50,000 have been provided during 1980-81. The second scheme is Welfare of Backward Classes Housing (Subsidy). Under this scheme Rs. 3,00,000 have been provided during the current years.

(d) Does not arise.

(e) With the exception of Subsidised Housing Scheme for Plantation Workers, all other housing schemes formulated by this Ministry are in the State Sector. It is for the State Governments and Union Territories to finalise housing programmes under different housing schemes for allocation

of Plan Outlays. In its Draft Five Year Plan 1980—85, an outlay of Rs. 101.52 lakhs has been proposed by the Union Territory Administration of Lakshadweep for housing during the Plan period, out of which an outlay of Rs. 19.50 lakhs has been approved for the Annual Plan 1980-81 for Hous-

ing including Police Housing. The approved outlay will be financed by the Central Government.

(f) A statement showing the housing schemes intended for Weaker Sections and being implemented by different Union Territories is enclosed.

Statement

Statement showing the various housing schemes applicable to the weaker sections of community and being implemented by various Union Territory Administrations

Name of Union Territory Administration	Integrated Subsidised Housing Scheme for Industrial Workers & Economically Weaker Sections of Community	Village Housing Projects Scheme	House sites-cum-hut construction scheme for Landless Labour	Housing Schemes for Weaker Sections financed by Housing and Urban Development Corporation
1	2	3	4	
1. Goa, Daman, Diu	Being implemented	Implemented	Being Implemented	Being Implemented
2. Chandigarh	Do.	Not Implemented	Do.	Do
3. Delhi	Do.	Being Implemented	Do.	Do.
4. Pondicherry	Do.	Do.	Do.	Do.
5. Dadra, Nagar, Haveli	Not implemented	Not implemented	Do.	Not Implemented
6. Arunachal Pradesh	Do.	Do.	Not Implemented	Do.
7. Lakshadweep	Do.	Being Implemented	Do.	Do.
8. Mizoram	Do.	Not Implemented	Do.	Do.
9. Andaman & Nicobar Islands	Do.	Do.	Being Implemented	Do.

Accelerated Rural Water Programme

1848. SHRI AMAR ROYPRADHAN: Will the Minister of WORKS AND HOUSING be pleased to state the funds allotted to the State Governments for the years 1980-81 under the Centrally sponsored Accelerated Rural

Water Programme to remove the problem of villages and when this programme will be completed?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): Under the Centrally Spon-